

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 26/10/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	426/2018	The State of Santacruz police station Vs Ramprakash Chedi Thakur	Hearing
2	Sessions Case	1878/19	The State of Mankhurd police station Vs Nitin Barikrao Kamble and others	Hearing

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Criminal Cause List dated 27/10/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	981/2019	The State of Maharashtra Byculla Police Station Vs Gopal Giridhar Pande and other	Arguments
2	Sessions Case	86/2019	The State of RCF police station Vs Meghraj Pandurang Tiwrekar and other	Hearing
3	Cri Bail Appln	556/2020	Binder Karansingh Gujjar Vs The State DCB CID Police station	Hearing

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 28/10/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	427/2016	The State of Chunabhatti police station Vs Shrinivas Yallam Raju Lakka	Defence Evidence

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Criminal Cause List dated 29/10/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	338/2016	The State of Mulund police station Vs Kazi John Sayyed	Judgment
2	Sessions Case	55/2017	The State of Mulund police station Vs Gazi Rafique Jafari Vs Irani	Judgment
3	Sessions Case	408/2017	The State of Dharavi Police station Vs Mohd Irshad Shaikh @ Chotu and another	Hearing
4	Sessions Case	17/2018	The State of Trombay police station Vs Atul Balu Gole and others	Reply/Say

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Criminal Cause List dated 31/10/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	471/2019	The State of Maharashtra Wadala Railway police station Vs Vinod Pokraj Makwana and others	Hearing
2	Sessions Case	472/2019	The State of Maharashtra Wadala Railway police station Vs Vinod Pokraj Makwana and others	Hearing
3	Sessions Case	1142/2019	The State of Maharashtra Wadala Railway police station Vs Mohd Farhan Mohd Nasim Khan	Hearing
4	Sessions Case	1143/2019	The State of Maharashtra Wadala Railway police station Vs Mohd Farhan Mohd Nasim Khan	Hearing
5	Sessions Case	204/2017	The State of Mankhurd Police station Vs Yogita Ganesh Sale and others	Reply/Say